Office Order No. 19/2020

The President is pleased to accept the voluntary retirement of Shri Sunny K Joseph, Assistant Commissioner (Emp. Code: 8125; D.O.B: 26.05.1964) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rule, 1972 with effect from 27.08.2020.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

Copy to:-
1. Shri Sunny K Joseph, Assistant Commissioner.
2. The Chief Commissioner, Central Tax, Central Excise & Customs, Thiruvananthapuram Zone, Central Revenue Building, I.S. Press Road, Kochi- 682 018 (Copy of vigilance status of the officer is enclosed).
3. PS to FM/MOS(F)/FS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V)/DS (Ad.II).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Pr. CCA, CBIC, New Delhi/All Heads of Department under CBIC.
8. Office Order Folder/Personal file.